

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART I, SECTION 1, DATED THE 17th NOVEMBER, 2021]

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,
NEW DELHI-110001.

November 17, 2021
Kartika 26, 1943 (Saka)

NOTIFICATION

No. 37/1/(VII)/2021/T. The following order by the President dated the 17th November, 2021 is published for general information: -

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Monday, the 29th November, 2021 at 11.00 A.M.

November 17, 2021

Ram Nath Kovind,
PRESIDENT”

P. C. TRIPATHY
JOINT SECRETARY

No. 37/1/(VII)/2021/T

November 17, 2021
Kartika 26, 1943 (Saka)

Copy forwarded for information to:-

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- (2) All Officers and Branches of Lok Sabha Secretariat.

P.C.T.
17.11.2021
(P. C. TRIPATHY)
JOINT SECRETARY